

**CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW  
BENCH, LUCKNOW**

ORIGINAL APPLICATION NO. 90 OF 2005

This the day of July 29, 2005.

**HON'BLE SHRI M.L. SAHNI, MEMBER (J)**

Ashish Kumar Verma, aged bout 23 years, son of late Sri Ram Gopal Verma, resident of House No.123, Bahadur Nagar, P.S. Kotwali, District Lakhimpur Kheri.

...Applicant.

By Advocate: None.

**Versus.**

1. Union of India through Secretary, Finance, New Delhi.
2. Chief Commissioner of Income Tax, Ashok Marg, Lucknow.
3. Dy. Commissioner (Headquarter) Income Tax, Ashok Marg, Lucknow.
4. Income Tax Officer Ward No.1, Lakhimpur Kheri.

...Respondents.

By Advocate:-Shri Yogesh Kesharwani.

**ORDER (ORAL)**

Since after 8.4.2005 none has appeared in this case on behalf of the applicant and nor any R.A. has been filed sofar. It appears that applicant is no more interested in prosecuting the case. O.A. is dismissed in default and for non-prosecution.

*M.L. Sahni*  
(M.L. SAHNI)

**MEMBER (J)**

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*OR.  
Copy of order  
filed on 02/08/05  
02/08/05*